

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 06.11.2020

NOTICE

Take notice that the following matters adjourned on 01.10.2020 in the Court - III will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT) No. 67 of 2020	Manjunath Dasappa & Anr. Vs. Transglobal Power Ltd. & Ors.	01.10.2020	09.11.2020
2.	Comp. App. (AT) (Ins) No. 995 of 2019 & I.A No. 179 of 2020 Part Heard	S.S. Natural Resources Pvt. Ltd. Vs. Ramsarup Industries Ltd. & Ors. With	01.10.2020	17.11.2020
3.	Comp. App. (AT) (Ins) No. 988 of 2019 Part Heard	Pegasus Assets Reconstruction Pvt. Ltd. Vs. Kshitiz Chhawcharia (RP) & Ors. With	01.10.2020	17.11.2020
4.	Comp. App. (AT) (Ins) No. 1039 of 2019 Part Heard	Aashish Jhunjunwala & Ors. Vs. Kshitiz Chhawharia, RP of Ramsarup Industries Ltd. & Ors. With	01.10.2020	17.11.2020
5.	Comp. App. (AT) (Ins) No. 1124 of 2019 Part Heard	Aashish Jhunjunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors. With	01.10.2020	17.11.2020
6.	Comp. App. (AT) (Ins) No. 1125 of 2019 Part Heard	Vanguard Credit & Holdings Pvt. Ltd. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Anr. With	01.10.2020	17.11.2020
7.	Comp. App. (AT) (Ins) No. 1159 of 2019 Part Heard	Orissa Metaliks Pvt Ltd. Vs. Kshitiz Chhawchharia & Anr. With	01.10.2020	17.11.2020

8.	Comp. App. (AT) (Ins) No. 1242 of 2019 Part Heard	Indian Renewable Energy Development Agency Ltd. Vs. Ramswarup Industries Ltd. & Ors. With	01.10.2020	17.11.2020
9.	Comp. App. (AT) (Ins) No. 468 of 2020 Part Heard	Edelweiss Finvest Pvt. Ltd. VS. Ramswarup Industries Ltd.	01.10.2020	17.11.2020
10.	Comp. App. (AT) No. 182 of 2019 Part Heard	Thangam Metal Cans Pvt. Ltd. & Anr. Vs. R. Srinivasan & Ors. With	01.10.2020	10.11.2020
11.	Comp. App. (AT) No. 220 of 2019 Part Heard	Balaji Inimai. Vs. R. Srinivasan & 12 Ors.	01.10.2020	10.11.2020
12.	Comp. App. (AT) No. 83 of 2020 & I.A. No. 1372 of 2020 Part Heard	P. Varadarajan & Ors. Vs. A Jawahar Palaniappan & Anr.	01.10.2020	19.11.2020
13.	Comp. App. (AT) (Ins) No. 549 of 2020 Part Heard	Narendra Kumar Agarwal & Anr. Vs. Monotrone Leasing Pvt. Ltd. & Anr.	01.10.2020	19.11.2020

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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar